 

CORRECTED AS ON 11-07-2022

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
SECOND SESSION, 2022

LIST OF STARRED QUESTIONS FOR ANSWER ON 11TH JULY, 2022

TOTAL NO. OF QUESTIONS: 52

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SL. NO.	MEMBER	QUESTION NOS	DEPARTMENT
1.	SHRI VENZY VIEGAS	001A	POWER
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2.	SHRI SANKALP AMONKAR	002A	POWER
		002B	SOCIAL WELFARE
		002C*	CIVIL AVIATION
3.	SHRI CRUZ SILVA	003A	POWER
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		003C	SOCIAL WELFARE
4.	SHRI KRISHNA SALKAR	004A	POWER
		004B	EDUCATION
		004C	EDUCATION
5.	SHRI VIRESH BORKAR	005A	PERSONNEL
		005B	POWER
		005C	SKILL DEVELOPMENT & ENTREPRENEURSHIP
6.	SHRI MICHAEL LOBO	006A	SKILL DEVELOPMENT & ENTREPRENEURSHIP
		006B	POWER
		006C	CIVIL AVIATION
7.	SHRI RODOLFO FERNANDES	007A	POWER
		007B	EDUCATION
8.	SHRI PRAVIN ARLEKAR	008A	EDUCATION
		008B	POWER
		008C	CIVIL AVIATION
9.	SHRI PREMENDRA SHET	009A	SKILL DEVELOPMENT & ENTREPRENEURSHIP
		009B	SOCIAL WELFARE
10.	SHRI ALEIXO LOURENCO	010A	PERSONNEL
		010B	AIRPORT
		010C	VIGILANCE
11.	SHRI RAJESH FALDESSAI	011A	RIVER NAVIGATION
12.	SHRI ALTONE D'COSTA	012A**	ARCHIVES & ARCHAEOLOGY
		012B**	SOCIAL WELFARE
		012C***	TRANSFERRED

13.	SMT DELILAH LOBO	013A	ARCHIVES & ARCHAEOLOGY
		013B	POWER
14.	SHRI ANTONIO VAS	014A	CIVIL AVIATION
		014B	POWER
		014C	SOCIAL WELFARE
15.	SHRI JIT AROLKAR	015A	SKILL DEVELOPMENT & ENTREPRENEURSHIP
		015B	VIGILANCE
		015C	ADMINISTRATIVE REFORMS
16.	DR. CHANDRAKANT SHETYE	016A	EDUCATION
		016B	POWER
		016C	PLANNING, STATISTICS & EVALUATION
17.	SHRI ULHAS TUENKAR	017A	ADMINISTRATIVE REFORMS
18.	SHRI DIGAMBAR KAMAT	018A	POWER
		018B	SOCIAL WELFARE
		018C	PERSONNEL
19.	SHRI KEDAR NAIK	019A	SOCIAL WELFARE
		019B	EDUCATION
20.	SHRI YURI ALEMAO	020A	ARCHIVES & ARCHAEOLOGY
		020B	POWER
		020C	SOCIAL WELFARE

* The names of Smt. Delilah Lobo & Shri. Kedar Naik are bracketed and shown in Starred question No. 002C

** The name of Shri. Vijai Sardesai is bracketed and shown in Starred question Nos. 012A, 012B & 012C

*** Transferred to other days

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LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
SECOND SESSION, 2022

LIST OF STARRED QUESTIONS FOR ANSWER
ON 11TH JULY, 2022

SHRI VENZY VIEGAS

BENAULIM ELECTRICITY DEPARTMENT STAFF SHORTAGE

001A. *WILL the Minister for Power be pleased to state:

a) whether it is a fact that there is shortage of staff in the Electricity Department for Benaulim Constituency and if so, the details thereof;
b) whether any steps were or have been taken to mitigate this issue in the last 5 years;
c) if so, the details thereof, and if not, the reasons thereof; and
d) the details of staff hired in the Electricity Department for Benaulim Constituency from 2012 to 2022?

SHRI VENZY VIEGAS

GOA'S SCORE AT THE NATIONAL ACHIEVEMENT SURVEY FOR EDUCATION

001B. *WILL the Minister for Education be pleased to state:

(a) furnish details of the score of Goa in the National Achievement Survey for the Education for the years 2017-2018, 2018-2019, 2019-2020 and 2020-2021;
(b) whether there are any reviews conducted to ascertain the reasons underlying the learning outcomes in the State and if so, the details thereof;
(c) whether any measures were taken to improve the learning outcomes, if so, the details thereof; and

(d) whether any corrective measures were taken to increase the State score in the National Achievement Survey towards each and every subject, if so, furnish details of assessment or measures taken?

SHRI VENZY VIEGAS

NON-CONVENTIONAL SOURCE OF ENERGY FOR GOA STATE

001C. *WILL the Minister for New and Renewable Energy be pleased to state:

(a) the details of plans to generate electricity through non-conventional sources in the next 5 years along with details of the estimated investments to be made thereon;
(b) the details of the current share of power produced through solar, wind, bio-power and small hydro-power projects and the estimated share of the power of the same to be produced in the next 5 years;
(c) whether the Government plans to generate revenue by attracting investments towards non-conventional energy resources and if so, details thereof; and
(d) whether the aforesaid measures aim to reduce the State's fiscal deficit in the next 5 years, if so, furnish details for the same, if not, the reasons thereof?

SHRI SANKALP AMONKAR

STATUS OF UNDER GROUND CABLING AT MORMUGAO CONSTITUENCY

002A. *WILL the Minister for Power be pleased to state:

(a) the reason for incomplete underground cabling till date, if there are any faults in the system that needs to be rectified; if so, furnish details;
(b) the time frame by which underground cabling will start functioning in the Mormugao Constituency, whether the underground cabling is in use in some parts of the Constituency, provide details;
(c) whether time duration is maintained to resolve issues of faults in the underground cabling; and
(d) whether any damages have been done to the electricity underground cabling by any contractor or company, if so, the cost of repairs thereof?

SHRI SANKALP AMONKAR

UPLIFTMENT OF BACKWARD CLASSES

002B. *WILL the Minister for Social Welfare be pleased to state:

(a) the details of various proposal moved by the Goa State Commission for Backward Classes during the last five years in the field of education, economics and employment for upliftment and advancement of the backward communities in the State as part of its duties;
(b) the measures taken to monitor the performance of backward classes in competitive examinations and other selections at the State level;
(c) the action taken to ensure filling of OBC and reserved categories quota in employment in the State Government as per percentage prescribed;
(d) the details of advice, if any, given by the Commission for the last five years to the Government on various issues pertaining to the improvement and welfare of the backward classes in the State; and
(e) whether Commission had at any time complained regarding shortage of staff and other infrastructure required for smooth functioning of the Commission, if so, furnish the copies of such requests by the Commission along with action taken by the Government?

SHRI SANKALP AMONKAR
SMT DELILAH LOBO
SHRI KEDAR NAIK

CONTINUATION OF DABOLIM AIRPORT

002C. *WILL the Minister for Civil Aviation be pleased to state:

(a) the details of the present status of Mopa Airport;
(b) furnish full details of total sq. meters of land that is used for the construction of Greenfield International Airport at Mopa;
(c) whether the Government is having any special plans of setting special zones for hotels, casinos with amusement pubs in the land acquired for Greenfield International Airport which is given to GMR, if so, furnish details; and
(d) whether the Government has plans to continue with Dabolim International Airport when Greenfield International Airport at Mopa will start operation; if so, furnish full details of cabinet decision taken by the Central Government or any other written assurances given by the Minister of Civil Aviation Government of India for continuation of both International Airports for the State of Goa?

SHRI CRUZ SILVA

LACK OF ELECTRICITY INFRASTRUCTURE

003A. *WILL the Minister for Power be pleased to state:

(a) the number of transformers that were installed in Velim Constituency from 2017 to 2022;
(b) the number of transformers which are sanctioned but not installed in Velim Constituency with reasons for delay specify sites thereto;
(c) whether estimates of more Transformers are pending; if so, the reasons and at which sites;
(d) whether underground cabling has started in Velim Constituency, if not, the time frame for it to start; and
(e) whether the Government has a plan to set up a sub Station that will cater to Velim Constituency where lot of power fluctuations takes place causing damage to electricity appliances?

SHRI CRUZ SILVA

DISTRIBUTION OF FREE TEXT BOOKS AND MID DAY MEAL

003B. *WILL the Minister for Education be pleased to state:

(a) whether the distribution of free text books and mid-day meals are done in schools;
(b) if not, the reason for the delay in providing free text books to the students of standard I to VIII and not starting mid-day meal in School;
(c) the date by which it will be fully provided as the schools have already commenced; and
(d) the details of mid-day meal suppliers in Velim Constituency, the meal they would supply and the number of students that will avail the same?

SHRI CRUZ SILVA

SOCIAL WELFARE SCHEMES

003C. *WILL the Minister for Social Welfare be pleased to state:

(a) the list of schemes available with the Department for Scheduled Caste, Scheduled Tribes and Other Backward class along with the formalities and forms to be used to avail such Schemes;
(b) the details such as names and addresses of the beneficiaries that have availed Schemes from Velim Constituency from the year 2012 till date; and

(c) the detailed list of names and addresses of the beneficiaries that have applied for various Schemes but their applications are pending under the Social Welfare Department with reasons therefor?

SHRI KRISHNA SALKAR

INSTALLATION OF NEW TRANSFORMERS IN VASCO CONSTITUENCY

004A. *WILL the Minister for Power be pleased to state:

(a) whether the Government has any plan to install new transformers or upgrade the existing transformers in Vasco Constituency; if so, the details thereof; and
(b) furnish the location-wise list of transformers in Vasco Constituency?

SHRI KRISHNA SALKAR

BAL BHAVAN FOR MORMUGAO TALUKA

004B. *WILL the Minister for Education be pleased to state the present status of the existing Bal Bhavan in Vasco and whether there are any plans to have a full-fledged 'Bal Bhavan' for Mormugao Taluka?

SHRI KRISHNA SALKAR

GOVERNMENT SCHOOLS IN VASCO CONSTITUENCY

004C. *WILL the Minister for Education be pleased to state:

(a) the list of Government Schools in Vasco Constituency;
(b) the present status of upgradation of Government Schools in Vasco; and
(c) the present strength of students in Schools (Government as well as aided)?

SHRI VIRESH BORKAR

STAFF SELECTION COMMISSION

005A. *WILL the Minister for Personnel be pleased to state:

(a) the status of Staff Selection Commission; whether it is functioning or on hold;
(b) if on hold, the reasons thereof;
(c) if functioning furnish details of the functions and powers of this Commission; and
(d) the details of examinations with time frame on the recruitment to be conducted?

SHRI VIRESH BORKAR

SHORTAGE OF STAFF IN ST. ANDRE CONSTITUENCY

005B. *WILL the Minister for Power be pleased to state:

(a) whether there is any shortage of Electricity Department staff (Technical) in the St. Andre Constituency;
(b) the details of current Electricity Department staff (Technical) stationed in St. Andre Constituency, Panchayat wise;
(c) the details of all Electricity Department staff (Technical) as per different job categories (posts) currently posted in St. Andre Constituency;
(d) whether there are any requests / correspondence from Assistant Engineer or Executive Engineer stating shortage of staff or for additional staff in St. Andre Constituency; and
(e) steps taken or proposed to be taken to tackle this shortage of staff?

SHRI. VIRESH BORKAR

DETAILS ON SKILL DEVELOPMENT AND ENTREPRENEURSHIP

005C. *WILL the Minister for Skill Development & Entrepreneurship be pleased to state:

(a) the details of all the schemes available under Skill Development and Entrepreneurship Department;
(b) the details of all the Institutes providing skill development training along with the trades provided in the Institutions;
(c) the fund allocated and received from the Central Government and State Government with the details of break- up of fund utilized;
(d) whether the Department is having any human resource mapping data on the basis of skill to identify available staffed persons; if so, furnish details Village- wise data; and
(e) the number of new Skill Development Institutes started in the last 10 years with details thereof; provide data trade and Institute-wise?

SHRI MICHAEL LOBO

SKILL DEVELOPMENT COURSES

006A. *WILL the Minister for Skill Development and Entrepreneurship be pleased to state:

(a) the Taluka-wise details of the number of institutions which offer Skill Development Courses, with the details of all such courses, Institution –wise;

(b) whether the Government has any plans to start Institute of Hotel Management where training in different fields will be provided to the youth;
(c) whether the Government will consider bringing Marine Institute in State which is currently under Captain of Ports in Britona, under the Directorate of Skill Development and Entrepreneurship;
(d) if so, the details of the consultant and tender process; and
(e) whether the Government will carry out a detailed study of Skill Development courses which are in demand and are employment recruited?

SHRI MICHAEL LOBO

FREQUENT POWER FAILURES IN NORTH GOA COASTAL AREAS

006B. *WILL the Minister for Power be pleased to state:

(a) whether 220/30 KV Sub-Station at Saligao was proposed and tendered to resolve the issue of shortage of power supply in North Goa Coastal belt;
(b) if so, the detailed progress of the above works such as date of tender, estimated cost of the tender, names of the bidders, and present status of the work;
(c) whether the Government is aware of frequent power load shedding every hour in areas of Calangute, Candolim, Arpora, Anjuna-Chapora;
(d) if so, the action the Government intends to take to avoid such load shedding;
(e) whether the Government has plans for LT underground cabling from Sinquerim, Candolim, Calangute, Baga and parts of Arpora; and
(f) if so, the details when the work of LT underground cabling will start?

SHRI MICHAEL LOBO

GREENFIELD MOPA INTERNATIONAL AIRPORT

006C. *WILL the Minister for Civil Aviation be pleased to state:

(a) the details of the Mopa Airport such as total area of land acquired, area proposed to be acquired, compensation paid to the owners and tenants;
(b) whether the Government has given any instructions to GMR to employ Goans at Mopa International Airport; and

(c) if so, the total number of employees to be employed at Goa International Airport and the number of employees of Goan origin to be employed?

SHRI RODOLFO FERNANDES

MONTHLY BILLING

007A. *WILL the Minister for Power be pleased to state:

(a) whether the Government is aware of the fact that the consumers are issued incorrect and exhorbitant bills for several months at one time;
(b) if so, the reasons therefor;
(c) whether the Government is aware that the electricity bills are not issued to the consumers on monthly basis;
(d) if so, the reasons for not issuing bills on monthly basis; and
(e) the details of the steps the Government intends to take to issue monthly bills to the consumers?

SHRI RODOLFO FERNANDES

WAIVING OF SCHOOL FEES OF STUDENTS WHO LOST PARENTS/GUARDIANS TO COVID 19 PANDEMIC

007B. *WILL the Minister for Education be pleased to state:

(a) whether the Government has plans to waive school fees of students who lost their parents/guardians to Covid 19 Pandemic;
(b) if so, whether any survey was conducted to collect data of such students;
(c) if so, the details thereof; and
(d) the details of the benefits to be provided to such students?

SHRI PRAVIN ARLEKAR

PERNEM AS EDUCATION HUB

008A. *WILL the Minister for Education be pleased to state:

(a) whether the Government has any plans to make Pernem a education hub; and
(b) if so, the efforts made in this regards?

SHRI PRAVIN ARLEKAR

UNDERGROUND CABLING IN PERNEM CONSTITUENCY

008B. *WILL the Minister for Power be pleased to state:

(a) whether the Government has any plans for laying underground electricity cables in Pernem Constituency; and
(b) if so, the details thereof?

SHRI PRAVIN ARLEKAR

AVIATION SKILL DEVELOPMENT CENTRE FOR GOANS

008C. *WILL the Minister for Civil Aviation be pleased to state:

(a) the present status of the Aviation Skill Development Centre as promised in the Budget speech;
(b) the details of enrolment of Goan candidates in Aviation Skill Development Centre, if any;
(c) the designation-wise details of recruitment of Goan candidates, if any; and
(d) the designation-wise details of recruitment of candidates from Pernem Constituency, if any?

SHRI PREMENDRA SHET

VACANCIES OF INSTRUCTORS IN ITI'S AND CENTRES OF EXCELLENCE

009A. *WILL the Minister for Skill Development and Entrepreneurship be pleased to state:

(a) the present status of Instructors working on contract basis in ITI's and Centres of Excellence;
(b) the number of vacancies of Instructors, ITI-wise and Centre of Excellence-wise; and
(c) the steps the Government intends to take to fill up these vacancies?

SHRI PREMENDRA SHET

BENEFICIARIES OF DSSS IN MAYEM CONSTITUENCY

009B. *WILL the Minister for Social Welfare be pleased to state:

(a) the total number of beneficiaries under DSSS from the commencement of schemes till date from Mayem Constituency with details such as names of the beneficiary, date of application, date of sanction, sanction number; and

(b) the number of approved beneficiaries whose disbursement are kept on hold or stopped till date with reasons therefor?

SHRI.ALEIXO REGINALDO LOURENCO

EXTRA ORDINARY LEAVES

010A. *WILL the Minister for Personnel be pleased to state:

(a) the details of staff who were granted Extra Ordinary Leaves from 01/01/2020 till date;
(b) the details with name, Department, Date of Leave granted, Number of days from 01/01/2020 till date;
(c) the details of applications pending for sanction of Extra Ordinary Leave till date;
(d) the details with name of staff, Department, Number of days and reason thereof; and
(e) the number that have resigned from jobs in each Department and have gone abroad with reasons thereof?

SHRI.ALEIXO REGINALDO LOURENCO

EXPANSION OF DABOLIM INTERNATIONAL AIRPORT

010B *WILL the Minister for Airport be pleased to state:

(a) whether the Government is aware of proposal for extension of existing integrated terminal building and apron of Dabolim International Airport by AAI;
(b) if so, whether it is true that the project has commenced without obtaining prior approval of Collector, MPDA and Chicalim Panchayat;
(c) whether Government is aware that EC issued for the Project mandates obtaining prior permission of local authorities;
(d) the steps taken or proposed to be taken in this regard; and
(e) the details of vehicle parking space that will be available in operational phase of the project?

SHRI.ALEIXO REGINALDO LOURENCO

STATUS OF COMPLAINTS

010C. *WILL the Minister for Vigilance be pleased to state:

(a) the details of all complaints filed by individual citizens /NGO's against Government officials and Public representatives in last five years and action taken and present status of each complaint; and
(b) the steps taken or proposed to be taken to dispose the pending cases received in last five years?

SHRI RAJESH FALDESSAI

FERRY BOATS PLYING IN THE VARIOUS ROUTES IN CUMBHARJUA CONSTITUENCY

011A. *WILL the Minister for River Navigation be pleased to state:

(a) whether the Government is aware of the difficulty faced by people at peak hours ;
(b) if so, the steps to have a third ferry on each of the busy ferry routes specially the Old Goa – Divar route in Cumbharjua Constituency; and
(c) the time frame for the same?

SHRI ALTONE D'COSTA
SHRI VIJAI SARDESAI

RELIGIOUS SITES AND SAPTAKOTESHWAR

012A. *WILL the Minister for Archives and Archaeology be pleased to state:

(a) the list of all ancient religious ruins in Goa;
(b) the list of all religions and heritage sites destroyed by the Portuguese and whether these religious sites or deities were relocated and/or rebuilt, if not, the total budgetary provision made to rebuild temples;
(c) whether any other proposals for beautification/ development/ restoration/ renovation of heritage structures or places of archaeological/ religious/touristic importance have been proposed or taken up since 2017 by the Department of Archives and Archaeology with the details of such proposal, dates of commencement and completion of work and reasons for delay if not completed;
(d) the present status of the work; the date the foundation stone was laid for renovation and work actually started and the time-frame to complete the work as stipulated in the tender; and
(e) the present target date for completion of the work and whether any other development/restoration/renovation work is proposed in the near vicinity of the Temple?

SHRI.ALTONE D'COSTA
SHRI VIJAI SARDESAI

EVENTS AND FUNDS FOR SCHEMES

012B. *WILL the Minister for Social Welfare be pleased to state:

(a) the details of all events organized in last three years by the Department alongwith a list of schemes promoted, number of beneficiaries enrolled for the scheme, break up of expenditure for each events, number of people attended, VIPs in attendance and details of contracts awarded for each of the events;
(b) the list of all schemes and details of funds disbursed for each scheme in last 3 years;
(c) the names of advertising agencies hired in the last three years for the promotion of schemes along with the amount paid to the agencies and copy of work orders;
(d) has the budget for Kanya Dhan for SC Students, Pre and Post metric scholarships for all categories (General/OBC/ST/SC/Minorities etc.) been reduced; if so, furnish details and reasons for the reduction; and
(e) whether Grants to NGO for prevention of Disabilities, Integrated Centre for disable, Employment to Handicapped Persons, Residential School for Mentally Retarded, Grants to NGOs/Special school for disabilities for setting up of Physio Therapy Centre, Scheme for Rehabilitation for Person with Disability, Cochlear Implants to Disabled has been reduced; if so, furnish details and the reasons for the reduction?

SHRI ALTONE D'COSTA
SHRI VIJAI SARDESAI

EXTENSION AND ARREARS OF 7TH PAY

012C. *Transferred to Finance as Unstarred LAQ No. 156 to be answered on 12-07-2022.

SMT DELILAH LOBO

DILAPIDATED CONDITION OF THE CHAPORA FORT IN SIOLIM CONSTITUENCY

013A. *WILL the Minister for Archives & Archaeology be pleased to state:

(a) the measures the Government has taken to carry out Restoration and beautification work of the Chapora Fort;

(b) the total number of tourists visiting the Fort on monthly basis and whether any revenue is generated by levying of fees from the visitors;
(c) whether parking and toilet facilities are provided for tourist; and
(d) whether any agency is appointed for maintenance of the Fort; if so the details thereof?

SMT DELILAH LOBO

SUB-STATION AND UNDERGROUND CABLING FOR SIOLIM CONSTITUENCY

013B. *WILL the Minister for Power be pleased to state:

(a) whether the Government will consider setting up of 33 KVA Power Sub-station in Siolim Constituency; if so, the details thereof;
(b) whether the Government has identified the land for Sub-station in Siolim Constituency; if so, the details thereof;
(c) the details and status of 33 KV and 11 KV underground cabling works proposed in Siolim Constituency; and
(d) whether any progress has been done in tendering work of conversion of overhead high tension lines to underground system in Siolim-Marna, Oxel and Sodiem Panchayat areas with details thereof?

SHRI ANTONIO VAS

STATUS OF DABOLIM INTERNATIONAL AIRPORT POST COMMISSIONS OF MOPA AIRPORT

014A. *WILL the Minister for Civil Aviation be pleased to state:

(a) the details of all expansion and extension works completed or in progress at Dabolim International Airport in last ten years;
(b) whether there are any proposals to close down or downgrade Dabolim International Airport after Commissioning of Mopa International Airport; and
(c) whether there are any limitations on two International Airports operations within 40 kms. of each other under International Civil Aviation norms; if so, furnish details thereof?

SHRI ANTONIO VAS

STATUS OF DISTRIBUTION OF LOAD ON TRANSFORMERS IN CORTALIM CONSTITUENCY

014B. *WILL the Minister for Power be pleased to state:

(a) the details of all new distribution of load on transformers that have been installed/sanctioned/proposed in Cortalim Constituency;
(b) the details of Transformers installed in Cortalim Constituency, its capacity and new electrical equipment's that are proposed for electrical works in Cortalim Constituency; and
(c) the Transformers installed in Cortalim Constituency that are old and cannot take the load due to increase in number of houses with the proposals for new transformers to replace them?

SHRI ANTONIO VAS

SOCIAL WELFARE SCHEMES IN THE STATE OF GOA

014C. *WILL the Minister for Social Welfare be pleased to state:

(a) kindly furnish the number of schemes under social welfare introduced and operated in the State till date;
(b) the number of beneficiaries in entire Goa receiving these schemes (separately under various schemes) with their names Constituency wise;
(c) the names of beneficiaries (Constituency wise) who have not yet received the various benefits under these schemes;
(d) the steps are planned or initiated by the Department to clear the backlog; and
(e) whether the Department have the necessary budget to clear this backlog and if so, the timeframe to clear the backlog?

SHRI JIT AROLKAR

CENTRALLY SPONSORED SCHEMES

015A. *WILL the Minister for Skill Development and Entrepreneurship be pleased to state:

(a) the details of Centrally sponsored schemes availed between April 2017 to March 2022;
(b) the details of funds received under Centrally sponsored schemes between April 2017 to March 2022; and
(c) the Utilization Certificates issued and pending during the period from April 2017 to March 2022?

SHRI JIT AROLKAR

VIGILANCE CASES

015B. *WILL the Minister for Vigilance be pleased to state:

(a) the number of vigilance cases pending against Government officials;
(b) the nature of criminal cases and sections thereof against each such officer; and
(c) the steps the Government will initiate thereof?

SHRI JIT AROLKAR

ADMINISTRATIVE REFORMS UNDERTAKEN IN GOVERNMENT DEPARTMENTS

015C. *WILL the Minister for Administrative Reforms be pleased to state:

(a) the details of Administrative Reforms last undertaken in Government Departments; and
(b) if so, whether any efforts were made to streamline General Administration Department, upgradation in Information and Publicity Department and Reforms in Education in aided Institutions?

DR. CHANDRAKANT SHETYE

CONDITION OF GOVERNMENT PRIMARY SCHOOL BUILDINGS

016A. *WILL the Minister for Education be pleased to state:

(a) whether the Government is aware that the following Government Primary School Buildings located at Punarvasan at Sal, Manasbaag at Mulgao and Naik Wada at Vadaval are in dilapidated conditions;
(b) whether the Government has initiated any repairs to the above mentioned Government Primary School Buildings; and
(c) if so, the time frame by which the repair works will be completed?

DR. CHANDRAKANT SHETYE

SHORTAGE OF MANPOWER

016B. *WILL the Minister for Power be pleased to state:

(a) whether the Government is aware that there is acute shortage of staff in Bicholim Electricity Office;
(b) the number of vacant posts of the Assistant Engineers, Junior Engineers, Linemans, Wiremans, Supervisors, Line Helpers, Lower Division Clerk, Upper Division Clerks and Head Clerks with the Department; and

(c) the steps taken by the Government to fill up the said vacant posts?

DR. CHANDRAKANT SHETYE

GOAL OF SUSTAINABLE DEVELOPMENT

016C. *WILL the Minister for Planning, Statistics & Evaluation be pleased to state:

(a) the status of the State of Goa in Goal Index of the sustainable development;
(b) the areas with less SDG score in the State, and
(c) the steps Government has initiated to improve the same?

SHRI. ULHAS TUENKAR

TEACHING FACULTY POSTS FILLED

017A. *WILL the Minister for Administrative Reforms be pleased to state:

(a) the teaching faculty posts created in Education, Higher Education, Technical Education, Goa Medical College and Goa Dental College between April 2019 to March 2022;
(b) the details of posts advertised thereof in terms of 'a' above;
(c) the details of posts filled thereof ; and
(d) whether more posts will be created; if so, details thereof?

SHRI DIGAMBAR KAMAT

RECEIPT OF APPLICATIONS FOR ELECTRICITY CONNECTION

018A. *WILL the Minister for Power be pleased to state:

(a) the number of applications received by the Government for sanction of different categories of power load stating the details Division-wise such as dates of applications, name and addresses of the applicants, location of load required, the quantum and types of load applied since 2017 till date;
(b) the number of sanctioned applications with details such as names and addresses of the applicants, dates of sanction;
(c) the number of pending applications with details thereof;
(d) the procedure adopted for sanctioning the load and the authority empowered to sanction the load under the Electricity Act; and
(e) whether there is any time limit for clearing the applications at various levels with details thereof?

SHRI DIGAMBAR KAMAT

VARIOUS SCHEMES OF SOCIAL WELFARE

018B. *WILL the Minister for Social Welfare be pleased to state:

(a) the number of Social Welfare Schemes that are in operation from 2017 till date with details thereof;
(b) the number of the beneficiaries under each Scheme separately with details such as names and addresses;
(c) the details of the payment schedule of the financial assistance/ pensions given to the Social Welfare beneficiaries under various Schemes;
(d) the month-wise details of the pending payments to various beneficiaries of Social Welfare Schemes from the year 2017 till date with details under each Scheme; and
(e) whether there is any provision in the Scheme of Social Welfare in the case if the children of the beneficiary are below 18 years and that beneficiary can avail benefit of two Schemes such as Widow Scheme along with Griha Aadhar Scheme; if so, the details thereof?

SHRI DIGAMBAR KAMAT

PENDING HARNESS/ COMPASSIONATE APPOINTMENT CASES

018C. *WILL the Minister for Personnel be pleased to state:

(a) the Department-wise number of the harness/ compassionate appointments cleared from the year 2017 till date with details such as names and addresses of the person, date of application and date of appointment if any;
(b) the Department-wise details of the number of the harness/ compassionate appointment cases completed in all respects from the year 2017 till date with details such as names and addresses of the person and waiting list numbers;
(c) the Department-wise details of the number of the harness/ compassionate appointment cases pending due to various reasons with details such as names and addresses of the applicants, date of application and reasons for pendency; and
(d) whether any of Harness/ Compassionate appointment cases have been rejected from the year 2017 till date; if so, the details and reasons for rejection?

SHRI KEDAR NAIK

FINANCIAL ASSISTANCE DURING COVID-19

019A. *WILL the Minister for Social Welfare be pleased to state:

(a) whether the Government had proposed the scheme to people affected during the Covid-19 lockdown of financial assistance of Rs.5000/-;
(b) if so, the number of beneficiaries who availed the benefits of the scheme; if not, the reasons therefor; and
(c) the number of applications received by the Department with the number of beneficiaries?

SHRI KEDAR NAIK

BAL RATH SCHEME

019B. *WILL the Minister for Education be pleased to state:

(a) whether the primary School non-teaching staff i.e. (MTS) have benefitted with the 7th pay commission; if so, the details thereof; and
(b) whether the Government has any plans to continue with the Bal Rath Scheme; if so, furnish details thereof?

SHRI YURI ALEMAO

HERITAGE SITE AT CHANDOR

020A. *WILL the Minister for Archives and Archaeology be pleased to state:

(a) furnish all relevant details of the work done at Ancient Mahadev Mandir on the banks of the River Kushawati in Chandor including the work order, methodology of the work;
(b) whether the necessary permissions are obtained from the concerned authorities/agencies for undertaking the said work; furnish the details with copies of each permission;
(c) state the methodology adopted by the Government to supervise the said work to ensure that the items of historical importance such as stones, equipment's, sculptures are not damaged or stolen or sold by the contractor;
(d) furnish the details with all relevant documents such as names of the persons, designations who are involved in the supervision of the said work; and
(e) whether the Government is aware of the media reports alleging sale of stones from the Heritage site of ancient Mahadev Mandir

at Chandor, if so, furnish details of the action taken by the Government with copy of Action Taken Report?

SHRI YURI ALEMAO

POWER FAILURE IN CUNCOLIM

020B. *WILL the Minister for Power be pleased to state:

(a) state the power requirement for domestic, commercial and industrial establishments in Cuncolim Constituency; furnish all relevant details;
(b) whether the Government is aware of frequent power cuts in Cuncolim Constituency; the reasons for the same and corrective measures/steps taken by the Government for providing consistent and un-interrupted power supply to all the consumers;
(c) whether the Government has any plans for laying of Underground Cables in Cuncolim Constituency, if so, furnish all relevant details with copies of relevant file notes, work order if any and the current status on the progress of the work; and
(d) furnish the details of the total input of power supply through various feeders to various substations giving power supply to various areas in Cuncolim Constituency and the details of actual consumption by each sub-station?

SHRI YURI ALEMAO

BENEFICIARIES OF SOCIAL WELFARE SCHEMES

020C. *WILL the Minister for Social Welfare be pleased to state:

(a) furnish the details of various schemes implemented by social Welfare Department along with number of beneficiaries of each scheme and amount needed for implementation of each scheme in the State of Goa;
(b) the details of various beneficiaries from Cuncolim Constituency availing benefits of the Schemes of Social Welfare Department; furnish the details with name, age address and name of the Scheme under which the benefits are taken; the details of each Scheme separately;
(c) the details of applications pending before the Social Welfare Department for availing benefits under various schemes received from Cuncolim Constituency;

(d) furnish details of each pending application separately along with date of receipt of application and reasons of pendency;

(e) state the criteria/methodology adopted by the Government to clear the applications of various Social Welfare Schemes Beneficiaries; and

(f) state the budget allocation and expenditure incurred by the Government for implementation of various social welfare schemes; furnish the details of each scheme separately?

SHRI VIJAI SARDESAI
021A Bracketed to 012A
021B Bracketed to 012B

ASSEMBLY HALL,
PORVORIM, GOA.
11TH JULY, 2022

NAMRATA ULMAN
SECRETARY